

National Company Law Tribunal

Allahabad Bench

CP NO. 111/ND/2014

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2017

NAME OF THE COMPANY: Model Tinner Pvt. Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Anil Kumar	AOH	For Respondent ^{Petitioner}	Anil Kumar
<u>2.</u>	Tanmay Sadh	Adv	Respondent	Tanmay Sadh

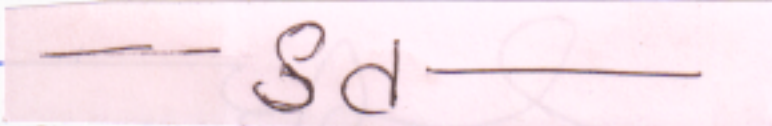
CP No. 111/ND/2014

Sh. Anil Kumar Shukla, Advocate for the petitioner. Sh. Tanmay Sadh, Advocate for the respondent company.

Both counsels make submission that the settlement talks are still going on. However, we feel that sufficient opportunity are being provided since 14th September, 2017 onward for reporting settlement. Hence, this Court is constrained to proceed further for hearing of case on its merit, irrespective of outcome, if any, of proposed settlement.

Therefore, the case is fixed for 21st December, 2017.

Dated:05.12.2017


H.P. Chaturvedi, Member (Judicial)

Typed by: